

LOK SABHA DEBATES

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LOK SABHA

Friday, October 29, 1976/Kartika 7,
1898 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER CENTRAL EXCISE
RULES 1944 AND CENTRAL EXCISE (24TH
AMDT.) RULES, 1976

MR. SPEAKER: Shri Pranab Kumar
Mukherjee.

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI-
MATI SUSHILA ROHATGI): On
behalf of Shri Pranab Kumar Mukher-
jee, I beg to lay on the Table—

(1) A copy each of the following
Notifications (Hindi and English
versions) issued under the Central
Excise Rules, 1944:—

(i) G.S.R. 1248 published in
Gazette of India dated the 28th
August, 1976 together with an ex-
planatory memorandum.

(ii) G.S.R. 1328 published in
Gazette of India dated the 11th
September, 1976 together with an
explanatory memorandum.

(iii) G.S.R. 1356 published in
Gazette of India dated the 18th
September, 1976 together with an
explanatory memorandum.

(iv) G.S.R. 834(E) published in
Gazette of India dated the 7th
October, 1976 together with an ex-
planatory memorandum.

[Placed in Library. See No. LT-
11430/76].

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(2) A copy of the Central Excise
(Twenty-fourth Amendment) Rules,
1976 (Hindi and English versions)
published in Notification No. G.S.R.
833(E) in Gazette of India dated the
7th October, 1976, under section 38
of the Central Excises and Salt Act,
1944, together with an explanatory
memorandum. [Placed in Library.
See No. LT-11431/76].

CENTRAL BOARD FOR PREVENTION AND
CONTROL OF WATER POLLUTION (PRO-
CEDURE FOR TRANSACTION OF BUSINESS)
AMDT. RULES, AND ACCOUNTS OF DDA
FOR 1972-73 .

THE MINISTER OF STATE IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI H. K. L. BHAGAT): I
beg to lay on the Table—

(1) A copy of the Central Board
for the Prevention and Control of
Water Pollution (Procedure for
Transaction of Business) Amend-
ment Rules, 1976 (Hindi and English
versions) published in Notification
No. G.S.R. 1489 in Gazette of India
dated the 16th October, 1976, under
sub-section (3) of Section 63 of the
Water (Prevention and Control of
Pollution) Act, 1974. [Placed in
Library. See No. LT-11432/76].

(2) A copy of the Certified
Accounts (Hindi and English ver-
sions) of the Delhi Development
Authority for the year 1972-73 to-
gether with the Audit Report
thereon, under sub-section (4) of
section 25 of the Delhi Development
Act, 1957. [Placed in Library. See
No. LT-11433/76].